

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. C.P.(IB) -269(MB)/2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2024**

NAME OF THE PARTIES: - ADI Aqua Projects Private Limited
V/s
Deepmala Infrastructure Private Limited

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Proxy Counsel, Adv. Sheenu Talreja for Ms. Natasha Dhruvan Shah appeared for the Applicant/Operational Creditor through VC. Adv. P G Sabnis appeared for the Respondent/Corporate Debtor. It is seen from the records that Operational Creditor was seeking adjournment on the last occasion also. List this matter for final hearing on **05.06.2024**. No further adjournment will be granted on the next date of hearing.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
LAKSHMI GURUNG
Member (Judicial)